

ANNEXURE - E													
LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)													
NAME OF THE CORPORATE DEBTOR: SIMBHAOLI SUGARS LIMITED													
DATE OF COMMENCEMENT OF CIRP : 11TH JULY 2024													
List of Creditors as on 14.08.2026													
(Amount in ₹)													
Details of Claimant		Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
Sl. No	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	CGST Division - Hapur, Noida	Central Government	05-09-2024	86,32,59,183.00	4,51,07,749.00	GST Demand	NO	NA	81,81,51,434.00		-	-	Demand raised under various matters pending for adjudication
2	Excise & Taxation Officer -cum-Assessing Authority, Ward-02, Faridabad (East)	Central Government	03-08-2024	28,589.00	28,589.00	VAT Demand	NO	NA			-	-	
3	ITO TDS-II, LUCKNOW	Central Government	26-07-2024	6,93,440.00		TDS Demand	NO	NA			6,93,440.00	-	
4	Commissioner of Custom (Gujrat)	Central Government	18-09-2024	4,51,14,481.00		Customs Demand	NO	NA			4,51,14,481.00	-	
5	EPFO, Gorakhpur (Bahraich)	State Government	19-03-2025	2,40,91,844.00		EPFO Demand	NO	NA			2,40,91,844.00	-	
6	Goods and services Tax, state Tax, Hapur	State Government	16-01-2025	6,36,66,355.00		GST Demand	NO	NA			6,36,66,355.00	-	
7	Kerala GST - OFFICE OF THE DEPUTY COMMISSIONER, TAX PAYER SERVICES DIVISION, KOZHIKODE NORTH	State Government	16-10-2024	6,13,948.00		Liability for year 2001	NO	NA			6,13,948.00		
Grand Total				99,74,67,840.00	4,51,36,338.00	-	-	-	81,81,51,434.00	-	13,41,80,068.00	-	

Place : New Delhi
Date : 14.08.2026



ANURAG GOEL
Interim Resolution Professional in the matter of
SIMBHAOLI SUGARS LIMITED
Registration Number: IBBI/PA-001 /IP-P00876/2017-18/11460
CIRP Process Email: cirp.simbhaoli@gmail.com